

दिया है। गाजीपुर के अन्दर 22 अल्पवयस्क लड़कियों के साथ पी० ए० सी० जवानों ने बलात्कार किया है। हरिजन लड़कियों के साथ पी० ए० सी० के लोगों ने बलात्कार किया है। . . .

(व्यवधान)

अध्यक्ष महोदय : यह स्टेट सव्जेक्ट है।

(Interruptions)\*\*

All of you are speaking at the same time. Not allowed.

श्री मनोराम बागड़ी : अध्यक्ष जी, यह 50 रुपये का नोट है जिस पर पार्लियामेंट का नक्शा है लेकिन राष्ट्रध्वज नहीं है, खाली डंडा है. . . (व्यवधान)

अध्यक्ष महोदय : आप बैठिये, आप लोग इतना शोर क्यों कर रहे हैं। माननीय सदस्य ठीक बात कह रहे हैं।

आपका मेरे पास नोटिस आया था।

I have gone through it and found out the facts about this thing. Otherwise I would have allowed you. There has been a question here as well as in Rajya Sabha. उनकी गलती थी, उनको नहीं चाहिये था। यह रिजर्व बैंक की तरफ से नालायकी थी।

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) : They did it by mistake. It was corrected later on.

MR. SPEAKER : They did it. They failed in their duty.

Later on they corrected it.

DR. FAROOQ ABDULLAH: (Srinagar): Sir, is not the House expected to discuss this? The

population of 1947 was 3.54 million and today it is over 600 million. I would submit that this is very important. (Interruptions)

अध्यक्ष महोदय : इस हाउस में पहले भी 193 में, आधे घंटे की चर्चा में भी, कवेशन आवर में भी इस बात पर जोर दिया गया है और सब एक मत हैं कि अगर हमें उसना है ठीक ढंग से और तरक्की चाहते हैं देश की तो यह आवश्यक है। लेकिन तीन दफा इस बात पर चर्चा कर चुके हैं। नेक्स्ट सेशन आयेगा तो देखा जायेगा। आज भी मैंने 377 में अलाऊ किया है।

DR. SUBRAMANIAM SWAMY: Sir, I am on a point of order. Mr. Speaker, you said that on Rs. 50/- note there is no national flag. रिजर्व बैंक की नालायकी है Is this not a reflection on the Finance Minister sitting over here?

MR. SPEAKER : The Finance Minister has nothing to do.

DR. SUBRAMANIAM SWAMY: He must resign. (Interruptions)

MR. SPEAKER : Now, Papers Laid on the Table. Shri Chavan.

12.12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF AND REVIEW ON INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH, NEW DELHI FOR 1979-80 ETC.

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S.B. CHAVAN) : I beg to lay on the Table:—

[Shri S.B. Chawan]

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Social Science Research New Delhi, for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT. 2516/81].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1979-80.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Council of Educational Research and Training, New Delhi, for the year 1979-80.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(5) (i) A copy of the Annual Accounts of the National Council of Educational Research and Training, New Delhi, for the year 1979-80 together with Audit Report thereon.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the accounts of the National Council of Educational Research and Training, New Delhi, for the year 1979-80.

(6) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi

versions of the Accounts and Audit Report of the National Council of Educational Research and Training, New Delhi, for the year 1979-80.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Accounts and Audit Report of the National Council of Educational Research and Training, New Delhi, for the year 1979-80. [Placed in Library. See No. LT. 2517/81].

(8) A statement (Hindi and English versions) explaining reasons for not laying the Audited Accounts of the Lalit Kala Akademi, New Delhi, for the year 1979-80 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT. 2518/81].

(9) A statement (Hindi and English versions) explaining reasons for not laying the Audited Accounts of the National School of Drama, New Delhi, for the year 1979-80 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT. 2519/81].

NOTIFICATION UNDER HIND CYCLE LTD., AND SEN RALEIGH LTD., (NATIONALISATION) ACT, 1980

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P.A. SANGMA) : On behalf of my colleague, I beg to lay on the Table a copy of the Hind Cycles Limited and Sen Raleigh Limited (Nationalisation) Rules, 1981 (Hindi and English versions) published in Notification No. S.O. 228 (E) in Gazette of India dated the 27th March, 1981, under subsection (3) of section 31 of the Hind Cycles and Sen-Raleigh Limited